

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 23.05.2019

NOTICE

Take notice that the following matters listed on 24.05.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)
2.	Competition App. (AT) No. 84 of 2018	Uttarakhand Agricultural Produce Marketing Board Vs. Competition Commission of India & Ors.	Vikram Sobti	Zoheb Hossain-CCI Nisha Kaur Uberoi Gautam Chawla-R2 Abhijeet Sinha-R4
3.	TA (AT) (Competition) No. 03 of 2017 (Old Appeal No. 44/2016)	M/s. Eli Lilly & Co. Vs. CCI	Manas Kumar Chaudhuri	Abhimanyu Verma

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By Order
-sd/-

Registrar